

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 266 OF 2016 &
IA NO. 561 OF 2016

Dated: 26th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

PEL Power Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Ms. Suparna Srivastava
Ms. Sanjna Dua for R-2

ORDER

Respondent No.2/Powergrid shall place on record subsequent events by way of an affidavit along with relevant documents, if any.

List the matter for further hearing on **02.09.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/pk